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LAW DEPARTMENT

NOTIFICATION

The 30th March, 2013

No.3604-Legis.-8/2013/L.—The following Act of the Odisha Legislative Assembly having been assented to by the Governor on the 29th March, 2013 is hereby published for general information.

ODISHA ACT 15 OF 2013

THE ODISHA APPROPRIATION ACT, 2013

TO AUTHORISED PAYMENT AND APPROPRIATION OF CERTAIN SUMS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF ODISHA FOR THE SERVICES OF THE FINANCIAL YEAR 2013-2014

BE it enacted by the Legislature of the State of Odisha in the Sixty-fourth Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Odisha Appropriation Act, 2013

Issue of Rs.61136,15,97,000^{*} out of the Consolidated Fund of the State of Odisha for the financial year 2013-2014.

2. From and out of the Consolidated Fund of the State of Odisha there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of Sixty-one thousand one hundred thirty-six crores, fifteen lakhs and ninety-seven thousand rupees towards defraying several charges which will come in course of payment during the financial year 2013-2014 in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorized to be paid and applied from and out of the Consolidated Fund of the State of Odisha by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said financial year.

-2-

THE SCHEDULE

(See sections 2 and 3)

No. of vote	Services and purposes	(3)			
		Sums not exceeding		Total	
		Voted by the Assembly	Charged on the Consolidated Fund		
		Rs.	Rs.	Rs.	
1	Expenditure relating to the Home Department.	Revenue	2450,62,18,000	46,72,89,000	2497,35,07,000
		Capital	265,96,90,000	..	265,96,90,000
2	Expenditure relating to the General Administration Department.	Revenue	118,88,44,000	9,43,44,000	128,31,88,000
		Capital	57,19,97,000	1,000	57,19,98,000
3	Expenditure relating to the Revenue and Disaster Management Department.	Revenue	1960,31,56,000	..	1960,31,56,000
		Capital	51,48,00,000	..	51,48,00,000
4	Expenditure relating to the Law Department.	Revenue	203,08,31,000	..	203,08,31,000
		Capital	1,29,99,000	..	1,29,99,000
5	Expenditure relating to the Finance Department.	Revenue	8321,19,88,000	6,00,03,000	8327,19,91,000
		Capital	128,70,36,000	..	128,70,36,000
6	Expenditure relating to the Commerce Department.	Revenue	54,60,54,000	20,000	54,60,74,000
		Capital	9,36,00,000	..	9,36,00,000
7	Expenditure relating to the Works Department.	Revenue	1322,47,36,000	4,20,96,000	1326,68,32,000
		Capital	1209,50,02,000	50,00,000	1210,00,02,000
8	Expenditure relating to the Odisha Legislative Assembly.	Revenue	45,95,33,000	43,55,000	46,38,88,000
9	Expenditure relating to the Food Supplies and Consumer Welfare Department.	Revenue	1374,37,39,000	..	1374,37,39,000
10	Expenditure relating to the School and Mass Education Department.	Revenue	7136,60,90,000	2,01,000	7136,62,91,000
		Capital	24,20,00,000	..	24,20,00,000
11	Expenditure relating to the Scheduled Tribes and Scheduled Caste Development, Minorities and Backward Classes Welfare Department.	Revenue	1505,91,13,000	15,000	1505,91,28,000
		Capital	459,12,12,000	..	459,12,12,000
12	Expenditure relating to the Health and Family Welfare Department.	Revenue	2001,85,54,000	37,50,000	2002,23,04,000
		Capital	204,94,79,000	..	204,94,79,000

Contd.....3

No. of vote	Services and purposes	(3)			
		Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
13	Expenditure relating to the Housing and Urban Development Department.	Revenue	1914,44,74,000	1,99,03,000	1916,43,77,000
		Capital	474,02,02,000	..	474,02,02,000
14	Expenditure relating to the Labour & Employees State Insurance Department.	Revenue	69,52,82,000	..	69,52,82,000
		Capital	1,00,00,000	..	1,00,00,000
15	Expenditure relating to the Sports and Youth Services Department.	Revenue	72,65,87,000	..	72,65,87,000
		Capital	2,00,00,000	..	2,00,00,000
16	Expenditure relating to the Planning and Co-ordination Department.	Revenue	1155,93,11,000	..	1155,93,11,000
		Capital	220,62,98,000	..	220,62,98,000
17	Expenditure relating to the Panchayati Raj Department.	Revenue	3226,97,71,000	1,000	3226,97,72,000
		Capital	2,00,00,000	..	2,00,00,000
18	Expenditure relating to the Public Grievances and Pension Administration Department.	Revenue	2,02,27,000	..	2,02,27,000
19	Expenditure relating to the Industries Department.	Revenue	19,23,15,000	..	19,23,15,000
		Capital	9,50,42,000	..	9,50,42,000
20	Expenditure relating to the Water Resources Department.	Revenue	1348,79,98,000	2,10,09,000	1350,90,07,000
		Capital	2678,08,80,000	19,26,20,000	2697,35,00,000
21	Expenditure relating to the Transport Department.	Revenue	41,91,95,000	6,50,000	41,98,45,000
		Capital	116,00,00,000	..	116,00,00,000
22	Expenditure relating to the Forest and Environment Department.	Revenue	664,79,07,000	20,00,000	664,99,07,000
		Capital	2,40,06,000	..	2,40,06,000
23	Expenditure relating to the Agriculture Department.	Revenue	1822,22,15,000	4,10,000	1822,26,25,000
		Capital	8,51,00,000	..	8,51,00,000
24	Expenditure relating to the Steel and Mines Department.	Revenue	65,45,00,000	..	65,45,00,000

Contd....4

No. of vote	Services and purposes	(3)			
		Voted by the Assembly	Sums not exceeding		
			Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
25	Expenditure relating to the Information and Public Relations Department.	Revenue	62,44,58,000	..	62,44,58,000
		Capital	3,50,00,000	..	3,50,00,000
26	Expenditure relating to the Excise Department.	Revenue	54,02,17,000	..	54,02,17,000
		Capital	3,50,00,000	..	3,50,00,000
27	Expenditure relating to the Science and Technology Department.	Revenue	49,51,87,000	..	49,51,87,000
28	Expenditure relating to the Rural Development Department.	Revenue	1290,08,64,000	..	1290,08,64,000
		Capital	740,47,99,000	3,20,00,000	743,67,99,000
29	Expenditure relating to the Parliamentary Affairs Department.	Revenue	18,22,26,000	7,49,12,000	25,71,38,000
30	Expenditure relating to the Energy Department.	Revenue	18,68,10,000	..	18,68,10,000
		Capital	725,00,00,000	..	725,00,00,000
31	Expenditure relating to the Handlooms, Textiles & Handicrafts Department.	Revenue	131,70,81,000	..	131,70,81,000
		Capital	10,02,000	..	10,02,000
32	Expenditure relating to the Tourism and Culture Department.	Revenue	97,39,02,000	..	97,39,02,000
		Capital	50,63,43,000	..	50,63,43,000
33	Expenditure relating to the Fisheries and Animal Resources Development Department.	Revenue	427,42,48,000	1,000	427,42,49,000
		Capital	22,18,87,000	..	22,18,87,000
34	Expenditure relating to the Co-operation Department.	Revenue	578,08,49,000	1,000	578,08,50,000
		Capital	139,85,59,000	..	139,85,59,000
35	Expenditure relating to the Public Enterprises Department.	Revenue	2,55,87,000	..	2,55,87,000
36	Expenditure relating to the Women and Child Development Department.	Revenue	3189,79,12,000	53,000	3189,79,65,000
		Capital	170,00,00,000	..	170,00,00,000

Contd.....5

(1) No. of vote	(2) Services and purposes	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
37	Expenditure relating to the Information Technology Department.	Revenue 125,43,14,000	..	125,43,14,000
38	Expenditure relating to the Higher Education Department.	Revenue 1413,48,67,000 Capital 39,50,01,000	1,00,000 ..	1413,49,67,000 39,50,01,000
39	Expenditure relating to the Employment and Technical Education & Training Department.	Revenue 209,18,06,000 Capital 247,87,48,000	209,18,06,000 247,87,48,000
40	Expenditure relating to the Micro, Small & Medium Enterprises Department.	Revenue 70,99,74,000 Capital 2,000	70,99,74,000 2,000
	Expenditure relating to the Appropriation for Reduction or Avoidance of Debt .	Revenue ..	500,07,24,000	500,07,24,000
	Expenditure relating to the Interest Payment .	Revenue ..	5007,86,00,000	5007,86,00,000
	Expenditure relating to the Internal Debt of the State Government.	Capital ..	2275,40,76,000	2275,40,76,000
	Expenditure relating to the Loans and Advances from the Central Government .	Capital ..	543,28,39,000	543,28,39,000
	Total	Revenue Account :	44638,89,40,000	5587,04,37,000
		Capital Account :	8068,56,84,000	2841,65,36,000
	GRAND TOTAL	:	52707,46,24,000	8428,69,73,000
			50225,93,77,000	10910,22,20,000
			61136,15,97,000	

By Order of the Governor

S. K. MOHANTY

Principal Secretary to Government, I/c.

